

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2917
ANSWERED ON:15.03.2010
EXPLOITATION OF WOMEN OFFICERS
Sachan Shri Rakesh

Will the Minister of DEFENCE be pleased to state:

- (a) the number of cases of alleged exploitation/harassment of women officers in the armed forces reported during the last three years, Service-wise;
- (b) whether any investigation conducted in each of the cases and if so, the outcome thereof;
- (c) the action taken against the officers found guilty; and
- (d) the steps taken by the Government to check recurrence of such incidents?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.2917 FOR ANSWER ON 15.03.2010.

(a) to (c):

Total number Punished Disciplinary Complaint
of cases awarded proceedings/Court found baseless
of Inquiry/General
Court Martial are in
progress

Army 06 03 02 01

Air 05 03 02 -

Force

Navy 01 01 - -

(d) Some of the important actions taken to check recurrence of sexual harassment cases are as under:-

- (i) Orders have been issued on definition of sexual harassment and procedure to deal with such complaints.
- (ii) Instructions have been issued emphasising 'Zero Tolerance' towards sexual harassment cases.